GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:1868
ANSWERED ON:26.03.2012
IMPLEMENTATION OF COASTAL REGULATIONS
Rani Killi Krupa

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has set up a Committee to chart out the way for implementing coastal regulations in the country;
- (b) if so, the details thereof; and
- (c) the measures taken by the Government to resolve the objections raised by the coastal population/fishermen in the country including the coastal population of Andhra Pradesh?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (c) Ministry of Environment and Forests (MoEF) had issued CRZ Notification, 1991 for regulation of developmental activities and preservation and conserving the coastal environment. Taking into consideration the need for sustainable development of coastal regions as well as the need for conservation of coastal resources, an Expert Committee was set up, headed by Prof M.S. Swaminathan, to review the Coastal Regulation Zone Notification, 1991 and to suggest specific areas that need to be addressed to protect the coast and the people who live there. The Committee has submitted a report with various recommendations which, interalia, include protection and conservation of the coastal ecosystem, livelihood security of local communities, introduction of regulation to manage the proliferation of ports along the coasts, introduction of tighter standards for disposal of effluent in to coastal water, inclusion of seaward side etc. On the basis of the recommendations of the above committee, consultations with various stakeholders including fishermen community and their suggestions and opinions, Ministry, has issued the Coastal Regulation Zone (CRZ) Notification for the main land and also the Island Protection Zone (IPZ) Notification for Lakshadweep and Andaman & Nicobar Islands on 06.01.2011 in supersession of the Coastal Regulation Zone Notification dated 19.02.1991.